

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/4737/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. R.A. Rahman,
Principal Judge, Family Court No. II,
Kamrup (M), Guwahati

th
Dated Guwahati, the 30 September, 2021.

Sub:- **Civil vacation.**

Ref:- Letter No.FCK 5/12/PJ/266/2020, dtd. 15.10.2020

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to **avail the entire Civil vacation from 09.10.2021 to 24.10.2021 along with station leave permission for the same period.** The Counsellor, Family Court-II, Kamrup(M), Guwahati and in her absence the Counsellor, Family Court-I, Kamrup(M), Guwahati and in her absence the Counsellor Family Court-III, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

4739
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/4738-1 dated 30-9-2021
Copy to. —

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

30/9/21
JT.REGISTRAR (VIGILANCE)
Pae